

1	2	3	4
22.	Manipur	0	0
23.	Meghalaya	0	*
24.	Mizoram	0	0
25.	Nagaland	*	*
26.	Orissa	145	22
27.	Puducherry U.T.	0	*
28.	Punjab	176	*
29.	Rajasthan	26	9
30.	Sikkim	0	0
31.	Tamil Nadu	218	*
32.	Tripura	0	*
33.	Uttar Pradesh	548	*
34.	Uttarakhand	6	*
35.	West Bengal	2	*
	TOTAL	7869	793

*Information is awaited.

Providing one all India number to EPF contributors

708. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has failed to provide one all India number to each of Employees Provident Fund (EPF) contributor; if so, the reasons therefor;

(b) whether it is a fact that the Provident Fund Trust is not interested to give single account number as Central Provident Fund Trust is getting huge non claim fund on this account; and

(c) the total deposit of provident fund and total non claim fund till date?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) The Project under which the Social Security Number (SSN) was initially planned has been reviewed and a revised project implementation plan has been developed in collaboration with the National Informatics Centre (NIC) and is currently being implemented. Under the revised strategy, decentralized approach has been adopted for the member database and application with each office of the Employees' Provident Fund

Organisation, where SSN is not mandatory for service delivery. However, after computerization of all the offices of EPFO in this first phase of modernization projects, the provision of Unique Provident Fund number will be restored in the second phase of the project.

(c) As on 31st March 2009, the total deposits in the Employees' Provident Fund and Inoperative Account under EPF stand at Rs.122629.61 crores and Rs.5892.53 crores respectively.

Setting up of hospital or dispensary by ESIC in Orissa

†709. SHRI RUDRA NARAYAN PANY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any proposal from Orissa Government is pending with Central Government for setting up of hospital or dispensary by Employees State Insurance Corporation (ESIC);

(b) if so, the details thereof;

(c) whether policy related decision for setting up of medical college in State by ESIC has been taken;

(d) if so, the place where it will be set up and by when construction work of its building will be started; and

(e) whether Government will take any step with regard to setting up of a dental college at Angul in central Orissa by the corporation?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) No proposal of Government of Orissa for setting up of hospital or dispensary is pending with the Employees' State Insurance Corporation.

(c) and (d) It has been decided to set up Medical College by the Employees' State Insurance Corporation in Bhubaneswar. The process of finalizing the project estimates and obtaining municipal and other statutory clearances has been initiated and as soon as these are finalised/obtained, the work will be started.

(e) There is no proposal to start Dental College at Angul in Orissa.

Implementation of social security schemes

710. SHRI PENUMALLI MADHU: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of social security schemes that Government is implementing for unorganized sector workers in the country, State-wise and sector-wise; and

(b) the money allocated and spent on the above schemes in the last three years, year-wise, scheme-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) The Government is implementing various schemes providing for social security to the workers in the unorganized sector. A Statement indicating allocation and expenditure under some of the schemes mentioned in schedule-I of the Unorganised Workers' Social Security Act, 2008 is enclosed (*See below*). State-wise allocation is not made.

†Original notice of the question was received in Hindi.